

ORDER SHEETO.A / MA / RA / CP NO. 1022 OF 2004Applicant/smt. Preeti Devi SorsRespds. 1019025Advocate for Applicant/Sr. Mamta SharmaAdvocate for Respondent/Sri V.K. Pandey

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
This case was dismissed on 22/9/08. No Resto. has been filed so far, submitted through warning list vide Joint Registrar order dated, 1/12/09. <u>As</u> 2/12/09 Sd/-	<u>dt. 12.2.09</u> <u>Honble Mr. D.C. Lakha, AM</u> This is a case of 2004. None present for the applicant even on the revised call. So it seems that the applicant has lost the interest in pursuing his applicant, hence it is dismissed in default and for non prosecution. Sri V.K. Pandey learned Counsel for the Respondents is present. <u>AM</u>	
		Contd. On Sheet No. _____